

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:47
ANSWERED ON:21.07.2003
CONSERVATION OF TRADITIONAL WATER BODIES
CHANDRA VIJAY SINGH

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government have formulated any concrete action plan to conserve, protect and ensure that traditional waterbodies, ponds, lakes-duly registered in revenue records remains the same without alteration of their character;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SMT. BIJOYA CHAKRAVARTY)

(a) to (c) Water being a State subject all water resources projects including conservation and protection of waterbodies are maintained by the State Governments. The revenue records are also maintained by the State Governments. As such, information on formulation of any action plan to conserve and protect traditional waterbodies, ponds, lakes etc is available with the concerned State Government.